

Name of the corporate debtor: MANTOVANI DI DHARTI PRIVATE LIMITED ; Date of commencement of CIRP: 11.11.2022; List of creditors as on: 31.01.2023

List of operational creditors (Government dues) (Amount in ₹)

| Sl. No. | Details of claimant Department of Government | Details of claim received | | Details of claim admitted | | | | Amount of contin- gent claim | Amount of any mutual dues, th at may be set- | Amount of claim under verifica - tion | Amount of claim not admitted | Remarks, if any |
|--------------|---|---------------------------|---------------------|---------------------------|-----------------|------------------------|---|------------------------------|--|---------------------------------------|------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Employees State Insurance Corporation | NA | 2,44,525 | 0 | Unsecured | No | 0 | 0 | 0 | 2,44,525 | 0 | 0 |
| 2 | Deputy Commissioner of Income Tax | NA | 30,79,570 | 0 | Unsecured | No | 0 | 0 | 0 | 30,79,570 | 0 | 0 |
| 3 | Office of the Assistant/ Deputy Commissioner of Central Tax | NA | 44,44,31,680 | 0 | Unsecured | No | 0 | 0 | 0 | 44,44,31,680 | 0 | 0 |
| TOTAL | | | 44,77,55,775 | | | | | | | | | |



Krishna Komaravolu